

(d) to (f). Does not arise.

[*Translation*]

**UGC Assistance to Universities of Bihar**

6021. SHRI BHOGENDR JHA: Will the PRIME MINISTER be pleased to refer to the reply given on 19 March, 1990 to SQ No. 81 Reg. UGC grants to Bihar Universities and Colleges and state:

(a) the reasons for releasing only one-fifth of the total approved allocation to K.S. Sanskrit University of Darbhanga, the only Sanskrit University in Bihar, and whether any increase is proposed during the current year;

(b) the present position with regard to grant to the six new Universities announced by the previous Government of Bihar;

(c) whether University Grants Commission has laid down any criteria regarding a time-bound academic session, examinations, results, teaching and total ban on individual tuitions by teachers of affiliated and recognised colleges: and

(d) if so, the position in regard to its implementation by various Universities in the State?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AN MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) According to the information furnished by the University Grants Commission, it had approved an allocation, of Rs. 72.62 lakhs for the K.S. Sanskrit university, Darbhanga for the Seventh Plan, of which grants amounting to Rs. 19 lakhs were released. The allocation of grants was mainly for building,

books and journals, equipment and for appointment of staff. UGC gives 100% grants for books, journals and equipment. Grants for buildings are on a sharing basis, and grants for staff are released on the condition that the State Government/University will take over the responsibility of maintenance of staff after the end of the Plan period. UGC has informed that while most of the grants for books, journals and equipment have been released, it has not been possible to release full grants for buildings because of inability of the State Government to meet the matching contribution. Grants for appointment of staff has not been released for want of concurrence of State Government to take over future liability. UGC has informed that they will release further grants during the current year if the above conditions are fulfilled.

(b): The University Grants Commission has not received any proposal from the State Government for financial assistance for these universities.

(c) and (d). The University Grants Commission has recently circulated guidelines of a model academic calendar to be followed by universities. These guidelines indicate the time-frame for the beginning of the academic year, last date for admissions, dates by which examinations should be completed and results should be declared. The academic calendar is required to be implemented from the academic session of 1990-91. UGC has also formulated a code of professional ethics which has been circulated to all the universities/colleges. The code provides that teachers should refrain from undertaking any other employment and commitment including private tuitions and coaching classes which are likely to interfere with their professional responsibilities.

**Allocation to Maharashtra For 1990-91**

6022. SHRI HARI SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) the sector-wise details of amount allocated to Maharashtra for its Annual Plan of 1990-91; and

(b) the percentage increase in the Plan outlay in comparison to that the last year?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The annual Plan 1990-91 of Maharashtra has been fixed at Rs. 2450 crores with sectoral break-up as shown in the statement enclosed. This is 3.30% higher than the revised approved outlay of Rs. 2371.67 crores for 1989-90.

## STATEMENT

Annual Plan 1990-91—Maharashtra

Sl. No.	Head/Sub-head of Development	(Rs. lakhs)	Agreed outlay
1	2		3
1.	Agriculture and Allied Activities		
	Crop Husbandry	2415	
	Soil and Water Conservation	1022	
	Animal Husbandry	800	
	Dairy Development	800	
	Fisheries	425	
	Forestry and Wild Life	3708	
	Food, Storage and Warehousing	30	
	Agricultural Research and Education	800	

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
	Agriculture Financial Institutions	200
	Cooperation	4000
	<u>Total: (1)</u>	<u>14200</u>
2.	Rural Development	
	<i>Special Programme for Rural Development</i>	
	a) Integrated Rural Development Programme (IRDP)	3440
	b) Drought Prone Area Programme (DPAP)	750
	c) Integrated Rural Energy Programme (IREP)	50
	<i>Rural Employment</i>	
	a) National Rural Employment Programme (NREP)	4325
	b) Other Programmes (Employment Guarantee Scheme)	18375

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
	Land Reforms	
	Other Rural Development Programmes:	
	a) Community Development and Panchayats	75
	b) Share capital to Regional Rural Development Banks	15
	<u>Total: (2)</u>	<u>27100</u>
3.	Special Area Programmes	
	Wardha Plan	200
4.	Irrigation and Flood Control	
	Major and Medium Irrigation	31000
	Minor Irrigation	10702
	Command Area Development Programmes	4500*

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
	Flood Control (Inc. anti-sea erosion etc.)	30
	<u>Total: (4)</u>	<u>46232</u>
5.	Energy	
	Power	69900
	Non-Conventional Sources of Energy	100
	<u>Total: (5)</u>	<u>70000</u>
6.	Industries and Minerals	
	Village and Small Industries	2830
	Industries (Other than Village and Small Industries)	5070
	Weights and Measures	—
	Mining	100
	<u>Total: (6)</u>	<u>8000</u>

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
7.	Transport	
	Ports and Light Houses	150
	Shipping	—
	Civil Aviation	100
	Roads and Bridges	9650
	Road Transport	5050**
	Inland Water Transport	50
	Other Transport Services (Bombay Development)	1000
	Total: (7)	<u>16000</u>

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
8.	Communication	—
9.	Science Technology and Environment	—
	Scientific Research (Incl. S&T) Ecology & Environment	90 78
	<u>Total: (9)</u>	<u>168</u>
10.	General Economic Services	
	Sectt. Economic Services	
	a) Planning Machinery	50
	b) Maharashtra Institute of Development Administration	50
	c) Installation of Computer in District Treasuries	74
	d) Felt needs programme of districts	3500
	e) Special action plan for Gidchiroli District and Selected areas of Chandrapur District	726



Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
	f) Prizes to districts under 20-Point Programme	45
	g) Sinhastha Fair	300
	Tourism	325
	Survey and Statistics	30
	Civil Supplies	—
	Total: (10)	<u>5100</u>
11.	Social Services Education	
	General Education	3500
	Technical Education	1700
	Sports and Youth Services	600
	Art and Culture	260
	Sub-Total: (Education)	<u>6060</u>

<i>Sl. No.</i>	<i>Head/Sub-head of Development</i>	<i>Agreed outlay</i>
1	2	3
	Medical and Public Health	7356
	Water Supply and Sanitation	25529
	Housing (incl. Police Housing)	8205
	Urban Development (incl. State Capital Projects)	3600
	Information and Publicity	150
	Welfare of SCs, STs and BCs	2700
	<i>Labour and Employment</i>	
	Labour and Labour Welfare	1600
	Social Security and Welfare	200
	Nutrition	500
	Other Social Services	—
	<b>Total: (11)</b>	<b>55900</b>

Sl. No.	Head/Sub-head of Development	Agreed outlay
1	2	3
12.	General Services	
	Stationery and Printing Public Works (incl. Jails)	2097
	Other Administrative Services Consumer Protection	3
	Total: (12)	2100
	Grant Total:	24500

\* Includes Rs. 300 lakhs for Ayacut Development

\*\* Includes Rs. 50 lakhs for Motor Vehicles